

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

This the 30<sup>th</sup> day of September, 2019

**MA No. 060/0238/2019**

**OA No. 060/438/2017**

**CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

1. Sonam d/o Sh. Ramesh Kumar, aged 25 years, O/o Commissioner of Income Tax, Appeal, 4<sup>th</sup> Floor, HSIIDC Building, Gurugram-110 055.
2. Priyanka d/o Sh. Birbal, aged 30 years, O/o Deputy Commissioner of Income Tax, Central Circle, Karnal-132 001.  
(Both are Group C)

.....Applicants

BY ADVOCATE: **SH. D.R. SHARMA**

VERSUS

1. Union of India through its Chairman CBDT, North Block, New Delhi – 110 001.
2. The Principal CCIT, NWR, Aayakar Bhawan, Sector 17-E, Chandigarh-160 017.
3. The Manveen Sehgal, Deputy Commissioner of Income Tax (HQ) (Vig.), Aayakar Bhawan, Sector 17-E, Chandigarh-160 017.

.....Respondents

BY ADVOCATE: **SH. K.K. THAKUR**

**ORDER (ORAL)**

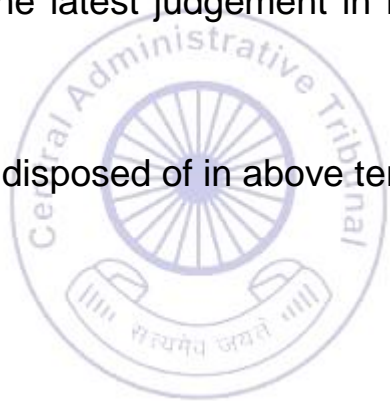
**MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Sh. D.R. Sharma, learned counsel for the applicants placed reliance on a recent decision in the case of Pratibha Rani & Ors. Vs. UOI in Civil Appeal No. 3792 of 2019 arising out of SLP (C)

No. 31728/2018 decided on 10.04.2019 to the effect that the service rendered in the previous commissionerate is liable to be counted in the new commissionerate for the purpose of eligibility for consideration for promotion. In view of this latest judicial pronouncement in Pratibha Rani (supra), Sh. Sharma prayed that respondents be directed to reconsider the claim of the applicants as according to him, in view of changed circumstances, order dated 05.09.2019 rejecting the claim of the applicants has lost its relevance.

2. Sh. Thakur, learned counsel for the respondents seeks a month's time to enable the respondent to reconsider the claim of the applicants in view of the latest judgement in Pratibha Rani (supra)'s case. Allowed.

3. MA stands disposed of in above terms.



**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**(ARCHANA NIGAM)**  
**MEMBER(A)**

Dated: 30.09.2019  
**ND\***